

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 6918 of 2019

CORAM : HON'BLE MR. JUSTICE DR. S.N. PATHAK
(Through Video Conferencing)

For the Petitioner : Mr. Onkar Nath Tiwari, Advocate
For the Respondent-State : AC to SC-VII

5 / 08.09.2021 Two weeks' time, as prayed for, is allowed to the learned counsel for the petitioner to remove the defects, as pointed out by the office.

(Dr. S. N. Pathak, J.)

R.Kr.